

**GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS & SPORTS
(DEPARTMENT OF SPORTS)**

**LOK SABHA
UNSTARRED QUESTION NO. 951
ANSWERED ON 29.07.2024**

Schemes to Promote Sports in Rural Areas

**951. DR. KIRSAN NAMDEO:
SHRI DHARAMBIR SINGH:**

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) the details of schemes and the projects of the Government to promote sports and sports activities in rural areas of the country and to develop interest in sports among the youth, State/UT-wise particularly in Maharashtra and Haryana;**
- (b) the progress made in this regard during the last five years and the current year;**
- (c) the details and the number of stadiums, existing and built in urban and rural areas of the country, State/Union Territory-wise including Maharashtra and Haryana State during the last five years and the current year;**
- (d) the details of funds released for new stadiums constructed in the country, particularly in Gadchiroli Parliamentary Constituency of Maharashtra and Bhiwani-Mahendergarh Parliamentary Constituency, Haryana during the last five years and the current year;**
- (e) whether the Government has allocated funds for construction of new stadiums and renovation of existing stadiums; and**
- (f) if so, the details thereof?**

**ANSWER
THE MINISTER OF YOUTH AFFAIRS & SPORTS
{ DR. MANSUKH MANDAVIYA }**

(a) 'Sports' being a State subject, the responsibility of development of sports, including building of sports infrastructure and other facilities in rural and urban parts of the country, rests primarily with the State/Union Territory (UT) Governments. The Union Government supplements their efforts. The Ministry of Youth Affairs & Sports implements the following schemes to promote sports across the country, including in rural areas of the country

and to develop interest in sports among the youth, including the States of Maharashtra and Haryana:

(i) Scheme of “Khelo India- National Programme for Development of Sports”; (ii) Assistance to National Sports Federations; (iii) Special Awards to Winners in International Sports Events and their Coaches; (iv) National Sports Awards; (v) Pension to Meritorious Sportspersons; (vi) Pandit Deendayal Upadhyay National Sports Welfare Scheme; (vii) National Sports Development Fund; and (viii) Sports Training Centres through Sports Authority of India.

Details of the above schemes are available in the public domain on the websites of this Ministry and the Sports Authority of India.

(b) The details of the funds allocated and expenditure incurred under the sports promotional schemes, which also includes the promotion of sports in rural areas, during last five years and the current year are as under:

(in Rs. crore)

S. No.	Financial Year	Funds allocated	Expenditure incurred (as on 30.06.2024)
1	2019-20	2000.00	1989.39
2	2020-21	1313.40	1304.12
3	2021-22	1993.00	1748.76
4	2022-23	1907.69	1879.99
5	2023-24	2380.86	2329.35
6	2024-25	2359.42	371.51

(c) to (f) Under the “Creation and upgradation of sports infrastructure” component of the Khelo India Scheme, this Ministry renders financial support for creation of basic sports infrastructure, across the country. Further, under National Sports Development Funds (NSDF), Government supports various institutions and individuals for creation and upgradation of sports facilities across the country.

Funds are allocated Scheme-wise, not State-wise in this Ministry. Till date, this Ministry has sanctioned 343 sports infrastructure projects of various categories in various States/ UTs across the country, including the States of Maharashtra and Haryana. The details of the sports infrastructure sanctioned under Khelo India Scheme and NSDF, across the country are available in public domain on the dashboard of the Ministry at <https://mdsd.kheloindia.gov.in> and <http://www.nsdf.yas.gov.in/nsdf-glance.html>.
